



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings / transfers in Ministerial Cadre of Delhi District Court Establishment Service are hereby made in official exigency, with immediate effect:

S.No.	Name & EC	From	To
1.	Deepak Munjal, JA EC:99579467	Ahlmad in the court of Ms. Meena Chauhan, JMFC (NI Act) Digital Court-03 (Central), THC	JA in Office Pool, Administration Branch-II (HQs), THC, Delhi
2.	Vijay, JJA EC:36445137	Asst. Ahlmad in the court of Sh. Pranjal Aneja, Spl. Judge (NDPS-02), Central, THC	Ahlmad in the court of Ms. Meena Chauhan, JMFC (NI Act) Digital Court-03 (Central), THC
3.	Lhingneihat, JA EC:36131346	JA in Office Pool, Admn. Branch-II (HQs), THC	Asst. Ahlmad in the court of Sh. Pranjal Aneja, Spl. Judge (NDPS-02), Central, THC

- Note: The posting station of Sh. Rajneesh JJA (EC:30119892) at Sl. No.40 in the Transfer Order dated 02.12.2024 be read as 'Assistant Ahlmad in the court of Sh. Raghav Sharma, JMFC-06, South-East, Saket Courts, New Delhi'.
- b. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules without any notice.

(Sanjay Garg-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No.F.97(30-I)/P&T/Admn.II(HQs)/2025 7599-7629 Dated, Delhi the 07 FEB 2025

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge, Delhi/New Delhi.
2. The Officer/Officer in-Charge concerned.
3. The Personal Office of the undersigned.
4. The Sr. Accounts Officer / Accounts Officer, Central, THC, Delhi.
5. The DDOs, Accounts Branches concerned, Delhi / New Delhi.
6. The Dealing Assistants, Personal File, LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Assistant (Leave) concerned, Delhi/New Delhi.
8. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
9. The Dealing Asst., Website Committee, THC with the direction to upload the order on official website under the tab 'Employees Corner'.
10. For uploading on LAYERS.
11. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi